

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3963
ANSWERED ON:03.12.2010
AFFIRMATIVE ACTION PLAN FOR STs
Anandan Shri K.Murugeshan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the 'Affirmative Action Plan' of the private sector industries for Improvement of Human Development Index;
- (b) the details of actions taken during each of the last three years in the fields of employment, entrepreneurship and education to the Scheduled Tribes, State-wise and year-wise;
- (c) the details of the persons/Industrialists and the committee to monitor and manage the 'Affirmative Action Plan'; and
- (d) the details of coaching centres established for ST during the last three years?

Answer

MINISTER OF STATE FOR TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) As per the information received from the Department of Industrial Policy & Promotion, the Industry Associations viz.CII FCCI and ASSOCHAM have prepared a Voluntary Code of Conduct for member companies wherein stress has been laid on equal opportunities in employment for all sections of society, removing bias in employment to disadvantaged sections through skill upgradation, continuous training and providing scholarships etc.
- (b)&(d) The details of the action taken by the Industry Chambers during the last three years in the fields of employment, entrepreneurship and education to the SCs/STs, including coaching centres, are enclosed at Annexure-I.
- (c) A Coordination Committee on Affirmative Action (AA), constituted by Government of India, monitors its implementation. The Industry Chambers viz. ASSOCHAM, FICCI and CII are monitoring AA on behalf of the Industry. The CII has also constituted a National Council on AA, headed by Dr. J.J. Irani, a past President of CII.